

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
AT NEW DELHI

ORIGINAL APPLICATION NO. 129 OF 2024

In the Matter of:

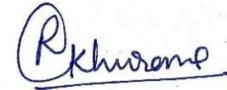
News Item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024

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Date: 30.10.2025

Filed By:



Rahul Khurana, Advocate
Counsel for Respondent No.13
State of Haryana
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BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

PRINICIPAL BENCH

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ORIGINAL APPLICATION NO. 129 OF 2024

In the Matter of:

News Item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024

REPLY ON BEHALF OF THE STATE OF HARYANA

(RESPONDENT NO. 13)

MOST RESPECTFULLY SHOWETH:

1. That present reply is being filed through Sh. Subhash Chander Yadav, Conservator of Forest, South Circle, Gurugram, who is authorised to file present reply on behalf of Respondent No.13 (State of Haryana).
2. That, the Hon'ble Tribunal vide order dated 19.04.2024, directed all the States/ Union Territories to disclose information in their replies by filing an annexure thereto containing the information in the prescribed tabular form containing information about the details of encroachment of Forest Area (in hectares)

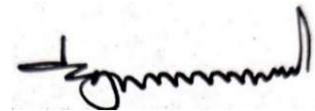
with regards to each district of the State. Further, the Hon'ble Tribunal also directed all the States/Union Territories to supply a copy of the reply to Counsel for Respondent No.1 i.e. Secretary, MoEF&CC in addition to filing of the same before the Tribunal.

3. That in compliance of the aforesaid directions of this Hon'ble Tribunal, the Answering Respondent is submitting the requisite data regarding details of encroachment of the forest area in the State of Haryana for forest under the administrative control of Forest Department, additionally, the data has also been sent to the counsel of the Respondent no. 1. The data compiled in the prescribed tabular format is annexed herewith and marked as

ANNEXURE R-13/1

That this reply may kindly be taken on record.

Date: 30.10.2025



Subhash Chander Yadav
IFS, Conservator of Forest
South Circle, Gurugram

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

PRINICIPAL BENCH

AT NEW DELHI

ORIGINAL APPLICATION NO. 129 OF 2024

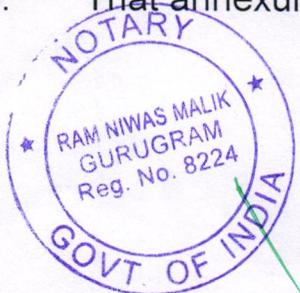
In the matter of:

News Item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024

AFFIDAVIT

I, Subhash Chander Yadav, IFS, Conservator of Forest, South Circle, Gurugram, aged about 56 years do hereby solemnly affirm and state as under:

1. That I am duly authorized representative of Respondent No.13 in the present case. I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have read the contents of accompanying reply which has been drafted under my instructions.
3. That annexures are true copy of their originals.

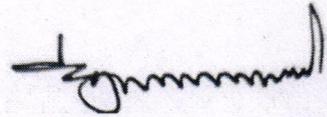


A handwritten signature in black ink, appearing to be "Subhash Chander Yadav".

DEPONENT

VERIFICATION

Verified that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believed to be true and no material fact has been concealed therein.



DEPONENT

ATTESTED

RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA

30 OCT 2025

FOREST DEPARTMENT

O/o Principal Chief Conservator of Forests (HoFF)

Van Bhawan, Plot No. C-18, Sector-6, Panchkula, Telephone No. 2563988, e-mail
papccf@gmail.com

No: *Forest/NT/284*

Dated: *18.08.2025*

To,

Assistant Inspector General of Forests,
Ministry of Environment, Forest and Climate Change,
Govt. of India, New Delhi

Subject:- Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi –reg

Reference:- Your office letter F. No. 8/4/2024 –FPD (Computer No. 232601) dated 1st May, 2024

With reference to the above stated subject, please find enclosed details of encroachment of forest areas for the State of Haryana as below:-

Details of Encroachment of Forest (In Hectare)										
S. N.	Name of the District	Total Forest Cover	Details of Encroachment					Total Encroachment upto March 2024, District Wise	Action removal of Encroachment year wise District wise	Percent age loss of forest as on march 2024
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and Protected Forest	Any other Type of Forest			
1	Hisar	6330.88	0.856532	Nil.	Nil.	Nil.	Nil.	0.856532	Court Cases are Pending in Hon'ble Civil Courts & Environment Courts.	0.01%
2	Sirsa	4898.4	4.1478	Nil.	Nil.	Nil.	Nil.	4.1478	Court Cases are Pending in Hon'ble Chief Judicial Magistrate & District Court Sirsa	0.08%
3	Bhiwani	7212.01	0.5	1	Nil.	Nil.	85.828014	87.328014	Court Cases are Pending in Hon'ble Civil Courts & Environment Courts.	1.21%
4	Dadri	3546.55	Nil.	0.28	Nil.	Nil.	Nil.	0.28	It is pertinent to mention here that a Govt. School has been working since 1972 in this Reserve Forest	0.01%

									area under encroachment is approximate process of removal of encroachment will be started after consolidation of demarcation records.	
5	Fatehabad	5550.84	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.
6	Jind	6869.01	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.
7	Ambala	5336.36	1.07	1.00	0	0	PLPA 1900 Sec 4&5 323.6	325.67	Pending Court case Chief Judicial Magistrate cum Presiding officer Special Environment Court Ambala	6.10
8	Morna	38214.54	13.62	0.00	0	0	PLPA 1900 Sec 4&5 25.31	38.93	13.62 Ha. was sent to Central Government for land diversion but has not been done till date. 0.63 Ha. Area encroachment has been challenged in the Hon'ble Session Court PKL and is under trial. 24.68 Ha. area has been acquired by HSIIDC without FCA approval for which notices have been served .	0.10
9	Yamuna Nagar	22917.63	51.8	45.35	0	0	1723Ha. PLPA Sec 4&5	1820.39	Court Case are pending in different court regarding PF and RF and Budget for demarcation is also demanded from higher authorities	7.94
10	Kuruksheetra	4603	0.32	0	0	0	0	0.32	Cases for eviction has been filed in competent revenue court	3.54
11	Kaithal	7216.31	0.75	0	0	0	0	1.41	Court Case pending Civil Court Kaithal Case No COMA110/2024, 126/2024,148/2024	0.0103
12	Rohtak	4594.35 Ha	Nil	Nil	Nil	Nil	Lalpura (Rohtak)	53.42 Ha	Court Case is pending in Punjab	1.16%

18	Gurugram (Gurugram range)	12958 .94	5	0	0	0	74.07	79.06	Notice issued to the concerned and some cases the department filed a PC Case in Hon'ble Court Gurugram	0.6101
	Gurugram (Sohna range)		31.06	0	0	0	74.36	105.42		0.8135
	Gurugram (Haily mandi range)		5.23	0.658	0	0	10.93	16.81		0.1297
Total							201.29			
19	Faridabad	7530	1.4712	0	0	0	234.883	236.3542	64.1476	2.28%
20	Nuh	11118	55	0	0	0	17	72	Enclosed.	0.64%
21	Rewari	8517.32	-----	Nandha RF	-----	-----	-----	0.001379	DR No. 077/0667 dated 22-05-2020	-
	Rewari		Rewari-Bawal Road Km. 441 to 442, L/Side	-	-----	-----	-----	0.006	DR No. 7590/126, Dated-21/11/19	-
	Rewari		Rewari-Bawal Road Km. 441 to 442, L/Side	-----	-----	-----	-----	0.004	DR No.7591/126, Dated - 22/11/19	-
	Rewari		Rewari-Bawal Road Km. 441 to 442, L/Side	-----	-----	-----	-----	0.0066	DR No. 7592/126, Dated- 23/11/19	-
	Rewari		Rewari-Bawal Road Km. 441 to 442, L/Side	-----	-----	-----	-----	0.00132	DR No. 7594/126, Dated - 24/11/19	-
	Rewari		Rewari-Bawal Road Km. 441 to 442, L/Side	-----	-----	-----	-----	0.0042	DR No. 7595/126, Dated - 25/11/19	-
	Rewari		Rewari - Gurdass majra Road Km. 1 to 2, L/Side	-----	-----	-----	-----	0.041	DR No. 7596/126, Dated - 04/12/19	-
	Rewari		Kund-Behror Road Km. 0 to 1 R/Side	-----	-----	-----	-----	0.0065	DR No. 005/0662, Dated - 04/03/22	-
	Rewari		Bass Dudha Road Km. 0 to 1 R/Side	-----	-----	-----	-----	0.003	DR No. 007/0662, Dated - 04/03/22	-
	Rewari		Rewari - Narnaul	-----	-----	-----	-----	0.03	DR No. 012/0646, Dated - 19/09/19	-

		Road Km. 1 to 2, R/Side							
Rewari		Bambar App. Road	-----	-----	-----	-----	0.0098	DR No. 9041/141, Dated - 15/09/21	-
Rewari		Maset Bundh	-----	-----	-----	-----	0.025	DR No. 056/0666, Dated - 08/06/20	-
Rewari		Rewari - Mahender garh Road Km. 22 to 23	-----	-----	-----	-----	0.0112	DR No. 061/0665, Dated - 02/11/21	-
Rewari		Rewari - Mahender garh Road Km. 23 to 24	-----	-----	-----	-----	0.0036	DR No. 062/0665, Dated - 02/11/21	-
Rewari		Rewari - Mahender garh Road Km. 23 to 24	-----	-----	-----	-----	0.0028	DR No. 063/0665, Dated - 02/11/21	-
Rewari		Mundi-Govindpur i Road Km. 3 to 4 R/Side	-----	-----	-----	-----	0.0012	DR No. 7795/128, Dated - 23/06/19	-
Rewari		Maset Bundh	-----	-----	-----	-----	0.0055	DR No. 7798/128, Dated - 02/07/19	-
Rewari		Mundi-Govindpur i Road Km. 4 to 5 R/Side	-----	-----	-----	-----	0.0046	DR No. 052/0661, Dated - 22/12/21	-
Rewari		(i) Rewari-Majra - Konsiwas Road Km. 1 to 3, L/Side (ii) Kalka Mandhiya Road. Km. 1 to 3, R/Side	-----	-----	-----	-----	0.06075	DR No. 078/0672, Dated - 21/08/23	-
Rewari		Rewari Garhi bolni Road Km. 4 to 5	-----	-----	-----	-----	0.0056	DR No. 083/0672, Dated - 18/12/23	-
Rewari		Mohdinpur - Nansukhpura Road Km. 0 to 3,	-----	-----	-----	-----	0.115	DR No. 6686/117, Dated - 21/08/23	-
Rewari		Harzipur Aravali Area	-----	-----	-----	-----	0.00092902	DR No. 071/0649, Dated - 11/03/24	-
Rewari		Rewari - Mahender garh Road Km. 8 to 9, L/Side	-----	-----	-----	-----	0.009	DR No. 051/0661, Dated - 17/12/21	-

Rewari	Rewari - Mahendergarh Road Km. 14 to 15, L/Side	-----	-----	-----	-----	0.0025	DR No. 035/0674, Dated - 28/08/23	-
Rewari	Mundi - Govindpur i Road Km. 0 to 1, L/Side	-----	-----	-----	-----	0.0072	DR No. 036/0674, Dated - 04/09/23	-
Rewari	Mundi - Govindpur i Road Km. 0 to 1, R/Side	-----	-----	-----	-----	0.012	DR No. 047/0674, Dated - 25/12/23	-
Rewari	Rewari - Mahendergarh Road Km. 27 to 28, R/Side	-----	-----	-----	-----	0.0231	DR No. 083/0665, Dated - 29/08/22	-
Rewari	Nandrampur Bass Road	-----	-----	-----	-----	0.0027	DR No. 9288/143, Dated - 15/11/22	-
Rewari	Dharuhera - Nandrampur Bass Road Km. 0 to 2, L/Side	-----	-----	-----	-----	0.0225	DR No. 8821/139, Dated - 09/11/23	-
Rewari	PSR Road Km. 65 to 66, L/Side	-----	-----	-----	-----	0.05	DR No. 9057/141, Dated - 25/07/23	-
Rewari	Rewari-Garhi Bolni Rd. Km 5-6, R/Side	-----	-----	-----	-----	0.0117	DR No. 6876, Dated - 09/10/22	-
Rewari	Rewari-Shajanpur Rd. Km 15-16, R/Side	-----	-----	-----	-----	0.00724	DR No. 48663, Dated - 10/10/22	-
Rewari	Rewari-Shajanpur Rd. Km 18-19, R/Side	-----	-----	-----	-----	0.0075	DR No. 067/0663, Dated - 14/01/24	-
	Total					3113.20196		

Encl: As above

WJG
Principal Chief Conservator of Forests (HoFF),
Haryana, Panchkula.

Endst. No. *Forestry/NT/285*

Dated: *18.08.2025*

A copy is forwarded to Additional Chief Secretary to Govt. of Haryana, Environment, Forests & Wildlife Department, Chandigarh for information & necessary action please.

WJG
14.08.2025
Principal Chief Conservator of Forests (HoFF),
Haryana, Panchkula.